

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Ref: Petition No.39/AT/2018

Date: 12.2.2018

To,

Shri Sanjiv Garg, Chief Executive Officer,
REC Transmission Projects Company Ltd.
ECE House, 3rd Floor, Annexe - II,
28A, KG Marg,
New Delhi-110001

Subject: Applications under Section 63 and Section 14 of the Electricity Act, 2003 for adoption of transmission charges and grant of transmission licence respectively with respect to transmission system being established by ERSS XXI Transmission Limited.

Dear Sir,

With reference to applications filed by ERSS XXI Transmission Limited on the subject mentioned above, you are as a Bid Process Coordinator (BPC) directed to file the following information/ documents with index, on affidavit, by 26.2.2018:

- (i) Copy of the intimation letter send by Bid Process Coordinator to the Commission;
- (ii) Nature of deviation in RfP/RfQ/Bidding Guidelines, if any;
- (iii) Copy of the communication issued by Empowered Committee on Transmission identifying transmission scheme;
- (iv) Copy of the Request for Qualification (RfQ) documents;
- (v) Copy of Request for Proposal (RfP) bids documents;
- (vi) Copy of Bid Evaluation Report along with the financial bid of other bidders and computation (soft copy) of levelised transmission charges of each bidders;
- (vii) Detailed write up on complete process of competitive bidding including the number of bidders at the RQ and RFP stages, evaluation of the bids by the Bid Process Consultant on technical as well as financial parameters, minutes of the deliberation of the Evaluation Committee, etc.;
- (viii) Comparison of levelised tariff quoted by the bidder vis-vis levelised tariff worked out as per CERC Tariff Regulations on the basis of capital cost as assessed by CEA/CTU as per the benchmarking capital cost of CERC.
- (ix) Key milestones in the bidding process i.e date in chronological order; and
- (x) All documents should be properly paginated along with index.

Sd/-
(T.D. Pant)
Deputy Chief (Law)

Copy to: Shri Ajit Kumar, ERSS XXI Transmission Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi- 110016. (For Information)